

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 28<sup>th</sup> January, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 08/2016(CZ)	Manish Sharma Vs. State of M.P. & Ors.	Mr. Dinesh Upadhyay, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 146/2015(CZ)	Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv.	
3.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Mrs. S. Tiwari, Adv. Mr. Santosh Mishra, Adv.	
4.	Original ApplicationNo. 143/2015(CZ) <b>(M.A.No.06/16)</b>	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant	
5.	Original Application No. 57/2015 (CZ) <b>(M.A.No.457/15)</b> <b>(M.A.No.458/15)</b> <b>(M.A.No.459/15)</b> <b>(M.A.No.592/15)</b> <b>(M.A.No.593/15)</b>	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
6.	Original Application No. 56/2015(CZ) <b>(M.A.No.831/15)</b>	Babulal Jajoo <i>(Ranthambhore Tiger Reserve)</i> Vs. Union of India & 5 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
7.	Original Application No. 114/2015(CZ)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.	
8.	Original Application No. 143/2014(CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. For R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (MCB) Mr. Sachin K. Verma, Adv. For R-2 Mr. Om. S. Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
9.	Original Application No. 05/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samity <i>(MSW, Jabalpur)</i> Vs State of M.P. & 3 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	

10.	Original Application No. 20/2015 (CZ) <b>(M.A.No.332/15)</b> <b>(M.A.No.334/15)</b> <b>(M.A.No.335/15)</b> <b>(M.A.No.337/15)</b> <b>(M.A.No.398/15)</b> <b>(M.A.No.404/15)</b> <b>(M.A.No.518/15)</b> <b>(M.A.No.555/15)</b> <b>(M.A.No.560/15)</b> <b>(M.A.No.701/15</b> <b>to</b> <b>M.A.No.704/15)</b> <b>(M.A.No.724/15)</b> <b>(M.A.No.816/15)</b> <b>(M.A.No.817/15)</b> <b>(M.A.No.23/16)</b> <b>(M.A.No.29/16)</b> <b>(M.A.No.57/16)</b>	Tribunal at its Own Motion <i>(Sand Panna, Mining)</i> Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.	
11.	Original Application No. 162/2014(CZ) <b>(M.A.No.526/15)</b>	Dr. Subhash C Pandey (MSW Mandideep) Vs. Union of India & 8 Ors.	Dr. Subhash C Pandey in Person Mr. Shivendu Joshi Adv.	
12.	Original Application No.05/14(CZ)	Dr. Subhash C.Pandey <i>(Industries at Mandideep )</i> Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.	
13.	Original Application No. 111/2013(CZ) <b>(M.A.No.606/14)</b>	Dr. Subhash C Pandey <i>(MSW, Bhanpur Khanti)</i> Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay Kumar Choudhary, Adv. Mr. Ayush Dev Bajpai, Adv.	
14.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Adv. Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv.	

15.	Original Application No. 36/2014(THC)	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv. Mr. Vijay Kumar Choudhary Adv. For BMC Mr. Neel Choudhary, Adv. Mr. Aashish Shroti, Adv.	
<b>FOR COMPLIANCE</b>				
16.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	
17.	Original Application No. 149/2014	Babu Lal Jajoo Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Lokendra Singh Kachhawa Adv. Mr. Rohit Sharma Adv.	